

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 933/2015

PRAVEEN YADAV & ORS.

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

ORIGINAL RECORD FROM HC AN TC RECEIVED

Date : 06-02-2025 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Appellant(s) : Mr. Daya Krishan Sharma, AOR
Mr. D K Sharma, Adv.

For Respondent(s) : Dr. Vijendra Singh, AOR
Mr. Shailesh Sharma, Adv.
Mr. Deepak Goel, Adv.
Ms. Apurva Mahndiyan, Adv.

Mr. Divyanshu Goyal, AOR
Mr. Mayank Kapoor, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Soft copy of the original records be supplied to the learned counsel for the parties.
2. List after two weeks.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(NAND KISHOR)
COURT MASTER